

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB)-702(ND)/2018

**PRESENT: MS. INA MALHOTRA
HON'BLE MEMBER(J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
03.07.2018.**

**NAME OF THE COMPANY: Super Print Services V/s. M/s. Xalta Food and
Beverages Pvt. Ltd.**

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

| S.NO. | NAME | DESIGNATION | REPRESENTATION | SIGNATURE |
|--------------|-------------|--------------------|-----------------------|------------------|
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For the Petitioner: Mr. Vinod Chaurasia, PCA

For the Respondent: None

ORDER

CA 258/2018 has been filed as an amended petition as the earlier petition had been filed in the name of the proprietorship concern. Notice of this application to be issued to the Corporate Debtor returnable on the date already fixed i.e. 19th July, 2018.



**(Ina Malhotra)
(Member (J))**